



NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE
JODHPUR

CAUSE – LIST FOR NATIONAL LOK ADALAT

Second Saturday

09.04.2016

10.30 AM TO 01.15 PM

02.00 PM TO 04.30 PM

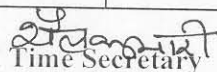
HELD AT MEDIATION CENTRE, RAJ.HIGH COURT JODHPUR

Writ Matters

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01	S.B.C.W. 825 / 2002	Ram Narayan / Pradhikari Adhikari	Rameshwar Hedau	G. Sankhala
02.	S.B.C.W. 2289 / 2002	Satya Narayan / State & Ors	P R Mehta	M A Siddiqui Sanjay Raj Paliwal Dy G C
3	S.B.C.W. 4845 / 2002	Ram Nivas / PHED & Ors	IR Choudhary R K Soni	V K Mathur
4	S.B.C.W. 4846 / 2002	Ram Nivas / PHED & Ors	IR Choudhary R K Soni	V K Mathur N K Mehta,Dy G C
5	S.B.C.W. 4851 / 2002	Shyama Ram / PHED & Ors	IR Choudhary R K Soni	V K Mathur N K Mehta,Dy G C
6	S.B.C.W. 4853 / 2002	State & Anr / Gunna Ram & Anr	Vimal Kishore Mathur N K Mehta,Dy G C Y L Mathur	KR Choudhary
7	S.B.C.W. 4870 / 2002	Mani Bhushan / Labour Court & Ors.	K S Yadav	Rajesh Joshi
8	S.B.C.W. 575 / 2003	Ramavtar / State & Ors.	Rajesh Joshi	K C Samdaria G A
9	S.B.C.W. 1588 / 2003	State of Raj/Dr.Avadh Bihari Johari & Ors.	Ravi Bhansali S S Jodha	H S Sidhu G Sankhala Sudhir Tak G A
10	S.B.C.W. 1850 / 2003	Shanker Singh / Labour Court,Bknr & Ors.	S G Ojha	Ravi Bhansali
11	S.B.C.W. 4802 / 2003	Prahlad / State & Ors.	Prem Dayal Bohra	Yaswant
12	S.B.C.W. 4811 / 2003	Sukhdershan Singh / Labour Court,Bknr & Ors.	K S Yadav	A S Rathore Harish Purohit Nitin Ojha
13	S.B.C.W. 4899 / 2003	Prakash Chand / RSRTC & Ors.	G J Gupta	A S Rathore Harish Purohit Nitin Ojha
14	S.B.C.W. 5577 / 2003	New Mahaveer Marbles & Trading Co. / Union of India & Ors.	B L Maheshwari R K Rathi	Rajesh Joshi Anil Bhandari MR Pareek N M Lodha
15	S.B.C.W. 6817 / 2003	Ranu Singh / State & Ors.	Vijay Mehta	A S Rathore Sunil Purohit V K Vyas
16	S.B.C.W. 142 / 2004	Sajjan Singh / Union of India & Ors.	R S Saluja	D S Rajvi
17	S.B.C.W. 272 / 2004	State & Ors / Mangilal & Ors.	B K Mehar AGA	
18	S.B.C.W. 573 / 2004	State & Ors / Shri Velji & Ors.	B C Mehta Dinesh Mehta	B D Mittal S M Toshniwal
19	S.B.C.W. 1570 / 2004	Premjeet Tak / Labour Court & Ors5	A K Rajvanshy\ B L Bhati	V K Mathur Harish Purohit
20	S.B.C.W. 1572 / 2004	Karim Bux / Shri Engineering Ltd. & Ors.	G Sankhla J Gehlot	Nitin Ojha
21	S.B.C.W. 1888 / 2004	Om Prakash / Jawahar Navodya School & Ors.	R S Saluja	H S Sidhu
22	S.B.C.W. 2133 / 2004	Commissioner M.Corp. / Labour Court & Ors.	Yashwant Mehta	A L Dave Kailash Joshi
23	S.B.C.W. 2805 / 2004	Smt. Sushila / Labour Court & Ors.	Sanjeet Purohit	Girish Sankhla
24	S.B.C.W. 2852 / 2004	Chairman RSPCB / Yasin Mohd. & Ors.	Ashok Chhagani Manish Shishodia	A K Rajvanshy

(2)

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
25	S.B.C.W. 3561 / 2004	Hanuwant Singh / Union of India & Ors.	A Kachhawwaha J Gehlot	K K Shah
26	S.B.C.W. 3868 / 2004	Jeeva Ram / Labour Court & Ors.	K K Shah	Manish Shishodia
27	S.B.C.W. 3959 / 2004	Radha Kishan Vaishnav/ Labour Court & Ors.	Sanjeet Purohit	Dy G A Ashok Upadhyay Dr. G R Kalla G A Smt. Vidhya Bora
28	S.B.C.W. 4593 / 2004	Sampat Ram / State & Ors.	H S Sidhu	G A
29	S.B.C.W. 4885 / 2004	Ram Singh / State & Ors.	Rajesh Joshi	Sachin Acharya Devkinandan Vyas G A
30	S.B.C.W. 4960 / 2004	Sita Ram/ State & Ors.	K S Yadav	Rameshwar Dave M A Siddiqui AGC
31	S.B.C.W. 143 / 2005	Goverdhan/ State & Ors.	D D Dadhieh	G A
32	S.B.C.W. 1133 / 2005	State & Ors./Pratap Singh & Ors	R R Kanwar AGA	K K Bhati
33	S.B.C.W. 1847 / 2005	Bhawani Singh/ State & Ors.	R S Saluja	G A Durga Ram Kawadia
34	S.B.C.W. 1865 / 2005	Gulab Singh/ Labour Court & Ors.	R S Saluja	G A K D Singh K R Saharan
35	S.B.C.W. 1887 / 2005	Raju/ State & Ors.	Suresh Srimali	G A
36	S.B.C.W. 1898 / 2005	Anil Kumar / Central State Farm & Ors.	Nitin Trivedi	Sanjeev Johari Manish Shishodia
37	S.B.C.W. 2884 / 2005	Babulal / J C Mills & Ors.	Girish Sankhla	Rajesh Joshi Ramit Mehta
38	S.B.C.W. 2961 / 2005	Vadilal Gasndhi / State & Ors.	P R Mehta	---
39	S.B.C.W. 4881 / 2005	P C S India Ltd. & Ors / Bhaker Ram & Ors.	Sanjay Mathur Harish Purohit	G A D R Kawadia
40	S.B.C.W. 5361 / 2006	M/s Panjan Procesors Gram / Sanjeev Singhal	Ravi Bhansali	Dr. Sachin Acharya
41	S.B.C.W. 4146 / 2007	Gopal Berva / P H E D & Ors.	J Gehlot	N K Mehta AGC
42	S.B.C.W. 6285 / 2007	RSRTC / Prathvi Singh Mahela & Ors.	Harish Purohit	G R Punia
43	S.B.C.W. 8267 / 2007	RSRTC / Hari Singh Inda & Ors.	A K Rajvanshy	---
44	S.B.C.W. 8272 / 2007	Suresh Kumar/ Labour Court & Ors.	K S Yadav	Sanjeev Johari Manish Shishodia
45	S.B.C.W. 108 / 2008	Devi lal / State & Ors.	Rakesh Arora	Alkesh Agarwal A G C
46	S.B.C.W. 7137 / 2008	Ex.Serviceman Welfare Society,Jdpr / State & Ors.	Nitu Bala	Rajkamal Soni
47	S.B.C.W. 7049 / 2011	Ladu Singh & Ors / PHED & Ors.	Dilip Sharma	--
48	S.B.C.M.A.No.698/10	SEEMA V/S HANUMANT SINGH	T.S.CHAMPAWAT	MRIGRAJ SINGH RATHORE


Full Time Secretary


Rajasthan High Court Legal Services Committee

Jodhpur ✓

दिनांक 07.04.2016

क्रमांक :

प्रतिलिपि : समस्त अतिरिक्त राजकीय महाअधिवक्ता, राजस्थान उच्च न्यायालय, जोधपुर एवं राजकीय अधिवक्ता राजस्थान उच्च न्यायालय जोधपुर को वास्ते सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित कर लेख है कि उपरोक्त प्रकरणों में राज्य सरकार से संबंधित प्रकरणों में सक्षम अधिकारी एवं विभागीय अधिवक्ता को उक्त लोक अदालत में आवश्यक रूप से उपस्थित रहने हेतु निर्देशित करावें।


Full Time Secretary

Rajasthan High Court Legal Services Committee

Jodhpur ✓